

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2/12/17
36

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

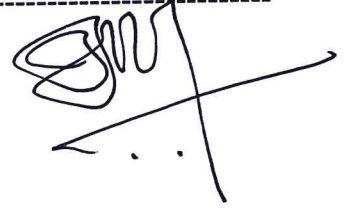
PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/522/KER/ (IB)/2017
NAME OF THE PETITIONER(S) : SECTON VITAILS
NAME OF THE RESPONDENT(S) : MEANDER TOUR AND TRAVEL SERVICES PVT LTD
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. F. Henry

Respondent-



ORDER

The matter is called. No representation on behalf of the petitioner. Shri K F Henry, MD of the respondent company caused appearance. The Registry is directed to issue notice to the petitioner for his appearance and submission. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)